The Constitution (Amendment) Bill, 2024 (substitution of article 263 and amendment of the Eighth and Seventh Schedules)

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

DR. SASMIT PATRA: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (amendment of article 164)

SHRI A.A. RAHIM (Kerala): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI A.A. RAHIM: Sir, I introduce the Bill.

The Bharatiya Nyaya Sanhita (Amendment) Bill, 2024

SHRI A.D. SINGH (Bihar): Sir, I move for leave to introduce a Bill to amend the Bharatiya Nyaya Sanhita, 2023.

The question was put and the motion was adopted.

SHRI A.D. SINGH: Sir, I introduce the Bill.

The Traditional Handloom Silk Weavers (Protection and Welfare) Bill, 2024

SHRI A.D. SINGH (Bihar): Sir, I move for leave to introduce a Bill to provide for the protection of traditional handloom silk weavers in the country particularly in Bhagalpur in Bihar and for welfare measures including life insurance coverage, healthcare, educational facilities to the children of such weavers and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI A.D. SINGH: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (amendment of articles 124, 148, 319 and 324 and insertion of new articles 220A and 309A)

SHRI A.D. SINGH: Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI A.D. SINGH: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: The Constitution (Amendment) Bill, 2024 (substitution of article 3). Shri Tiruchi Siva; not present. Now, the Right to Universal Basic Income Bill, 2024.

SOME HON. MEMBERS: Sivaji has come in.

MR. DEPUTY CHAIRMAN: We will take it up later. The Right to Universal Basic Income Bill, 2024.

The Right to Universal Basic Income Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for universal basic income to all citizens and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (substitution of article 3)

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.